

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 681 of 2019

IN THE MATTER OF:

Shri. Raju Chappakal Pappu & Anr.

...Appellants

Versus

**Shri Arunava Sikdar RP of Dugal Projects
Development Company Pvt. Ltd. & Anr.**

...Respondents

Present

For Appellant:

**For Respondent: Mr. Jeevan Kumar, Advocate for R-2
Mr. Karan Kohli Advocate for R-1**

O R D E R

07.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 04th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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